COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 144 OF 2018 & IA NOS. 688 & 689 OF 2018

Dateu. Ju wiay, 2010	Dated:	30 th May, 2018
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Hon'ble Mr. Justice N.K. Patil, Judicial Member Present: Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of: M/s Ind Synergy Limited				Appellant(s)
Chhattisgarh State Electricity	Regulat	Vs. ory Commission & Anr.		Respondent(s)
Counsel for the Appellant (s)	:	Mr. Buddy A. Ranganadhan Mr. Raunak Jain Mr. Vishvendra Tomar)	
Counsel for the Respondent(s)	:			

ORDER

Issue notice to the Respondents regarding admission and also on IAs returnable on 06.07.2018. Dasti, in addition, is also permitted.

List this matter for admission on 06.07.2018.

(S.D. Dubey) **Technical Member** (Justice N.K. Patil) **Judicial Member**